

List of cases where Case Management Hearing was held during the month of November-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	CS COMM-1599/19	INDUS META ENTERPRISES LTD. VS. AAKASH PACKAGING LTD.	PRADYOT PRAKASH	26.08.2019	01.11.2021
			CS COMM-3043/19	UFLEX LTD. VS. R.P. FOAM	RAJEEV AGGARWAL	24.12.2019	01.11.2021
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS COMM-1277/2019	DIGITAL RADIO (KOLKATA) BROADCASTING LTD VS PRABHATAM ADVERTISING PVT LTD	SH V MANOHA GRAN	23-07-2019	11-11-2021
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	CS(COMM)/171/2019	M/S JAGDISH & SONS PVT LTD VS. RIZUL CREATIONS	RAJESH KUMAR JHA	02.02.2019	17-11-2021
			CS(COMM)/2686/2019	SANJAY KUMAR SINGH V/S M/S APOLLO MUNICH HEALTH INSURANCE CO. LTD.	RAKESH KUMAR	19.11.2019	18.11.2021

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			CS(COMM)/1262/2020	ADEEB SINGH BINDRA VS. NATIONAL INSURANCE COMPANY	AMIT KUMAR MAIHAN	08-08-2018	26-11-2021
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS DJ-225/2019	SMT. SARINI DEVI AGGARWAL VS. BANK OF BARODA	R.K.JAIN	08-03-2019	16-11-2021
			CS (COMM)-452/2018	S G POLYPLAST PVT. LTD. VS. VHL INC AND ANR.	VIJAY KASANA	26-11-2018	15-11-2021
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS (COMM)-347/2021	ICICI BANK LTD. VS. RAJENDER SINGH NEGI	MR. PUNIT KUMAR BHALLA	28-01-2021	15-11-2021
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL				

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7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	CS/COMM/133/2020	SH. T. SURESH AND ANR VS BRICTOA UNIT OF SINON SERVICES PVT LTD AND ORS	HARPRIT SINGH KOHLI	05.03.2020	25.11.2021
			CS/COMM/66/2020	M/S R.D.PLAST PVT VS M/S INVOKE MEDICAL SERVICES PVT LTD	HARPHOOL SINGH	31.08.2020	24.11.2021
			CS/COMM/265/2020	M/S PEE AAR ENTERPRISES VS M/S NIGHT KING ELECTRICALS AND ANR	SANJAY LUTHRA	16.11.2020	24.11.2021
			CS/COMM/363/2020	UNION BANK OF INDIA VS M/S KRISHNA ENTERPRISES	RAJIV KUMAR	03.12.2020	23.11.2021

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			CS/COMM/43/2020	M/S MONASH AIRCON PVT LTD VS M/S VISION CONTROL PRODUCTS PVT LTD AND ORS	JAGDISH CHANDER VS M/S VASHISTA	22.01.2020	23.11.2021
			CS/COMM/114/2019	PARMOD VERMA VS M/S SARVAM CULTURE WORLD PVT LTD AND ORS	MANOJ KUMAR ROY	15.04.2019	02.11.2021
9	SH. SANJEEV JAIN, JUDGE (COMMERCIAL COURT)-01	NEW DELHI					
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS COMM-31/2019	M/S. G. M. MODULER PVT. LTD. VS. GAUTHAM JAIN AND ORS.	SH. SHRAWA N KUMAR BANSAL	14.02.2019	23.11.2021

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			CS - 88 / 2019	RADO UHREN AG AND ORS. VS. ROYAL COLLECTIONS AND ORS.	SH. SOMNATH DE	28.03.2019	24.11.2021
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	CS (COMM.)/16/2021	BVG INDIA LTD. Vs. ANSAL CHAMBERS 1, FLAT OWNERS ASSOCIATION	Amit Nagar	11-01-2021	24-11-2021
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM) 117/20	M/S SUNRYDGE KILA RESORTS PVT LTD. Vs. M/S DELHI HOUSING AND FINANCE CORPORATION AND ORS.		19-02-2020	09.11.2021
			CS (COMM) 156/20	SACHIN WALIA Vs. VINOD GUPTA	Sh. Rohit Kumar	7/3/2020	16.11.2021

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			CS (COMM)46/21	M/S HEMCO RSJ JV Vs. INSTA POWR LTD.	Sh. A.K. Attri,	18-01-2021	22.11.2021
			CS (COMM)218/21	EMU LINES PVT. LTD. Vs. GLOBAL OCEAN LOGISTICS		2/8/2021	23.11.2021
			CS (COMM)179/21	ICICI BANK Vs. ROHIT KUMAR YADAV	Sh. Rakesh Singh,	17-04-2021	25.11.2021
			CS (COMM)344/20	MOHIT VARSHNEY Vs. PUNEET AGRAWAL	Sh. Arpit Singh,	10/11/2020	18.11.2021

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			CS (COMM) 382/20	PUNEET AGRAWAL (COUNTER CLAIM) Vs. MOHIT VARSHNEY	Sh. Zeba T.	11/12/2020	18.11.2021
			CS (COMM) 66/21	MOHIT VARSHNEY Vs. A K NAMKEEN UDYOG	Sh. Arpit Singh	2/2/2021	18.11.2021
			CS (COMM) 343/20	TIRUPATI FOOD INDSTRRIES PVT. LTD. Vs. ORIENTAL INSURANCE CO. LTD.	Sh. Mohit Kumar,	7/11/2020	20.11.2021
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS DJ/658/2018	Corporation Bank Vs. Piyush Rajpoot and Ors.	Kamal Kant Chhabra	10.07.2018	15.11.2021

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			CS (COMM)279/19	UNION BANK OF INIDA SHARMA CONSTRUCTION COMPNAY AND ANR.	RISHABH VSYADAV	20.09.2019	17.11.2021
			CS(COMM)/404/20	CHOPRA EMBROIDERY MILLS VS. CELESTIAL KNITS & FABRIC PVT LTD	MANISH VERMA	18.12.2020	18.11.2021
			CS (COMM)368/20	AARK PHARMA VS. NAYATI MEDICAL PVT LTD	PRASHAN BHARGAVA	02.12.2020	18.11.2021

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			CS (COMM)309/19	RIZWAN V/S YASHODHARA CONCEPTS PVT. LTD.	DINESH YADAV	27.02.2019	22.11.2021
			CS (COMM)234/19	M/S. LIQUID ENTERTAINMENT VS. BARKHA SINGH AND ANR.	ASHOK KUMAR	22.10.2018	22.11.2021
			CS (COMM)242/20	SHAHE ALI VS. RRR MOTION PICTURES PRODUCTION HOUSE AND ORS.	NAGENDRA KASANA	14.09.2020	22.11.2021

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			CS (COMM)366/20	ASHOK KUMAR NIJHAWAN VS HDFC BANK LTD.	ARUN BATT	01.12.2020	23.11.2021
			CS (COMM)281/2020	CENTRAL BANK OF INDIA VS M/S. ASITANGRO PRODUCTS LLP AND ORS.	DR. MANISH KUMAR	06.10.2020	24.11.2021
			CS (COMM)145/2020	ars Steel Pvt Ltd Vs. Abha Jain and Ans.	Sumish Kumar	19.09.2018	26.11.2021

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			CS DJ 166/19	Shivanik Srjunsantwani Vs. Rajshree Singh	Maneesh Gumber	13.03.2019	27.11.2021
			CS (COMM)354/2020	UNION BANK OF INIDA M/S. KRISHNA TRADERS AND ORS	NIRANJA VSN DAS	20.11.2020	27.11.2021
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				

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15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	CS(COMM) NO. 97/2019	BHARAT FOODS AND BEVERAGES PVT LTD VS S.S. ENTERPRISES	AMBUJ TIWARI	22.02.2019	12-11-2021
			CS (COMM) NO 277/2019	JBM TRADING VS P.B RETAIL PVT. LTD	LOKESH VERMA	04.06.2019	15-11-2021

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			CS (COMM) No 309/2019	M/S ALANKAR SALES CORPORATION VS VALEDA HERBAL PVT LTD	GAURAV SINGH AND ALOK SINGH	09-08-2019	30-11-2021
			CS (COMM) NO 166/2020	M/S LIBRA INTERNATIONAL LTD VS MS SONIA VERMANI	GAUTAM DUTTA	07-09-2020	30-11-2021
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	C.S. (COMM)-16/2020	SM BAKERS VS SMRITI INDUSTRIES INDIA PRIVATE LIMITED	SHAILEN DER SINGH	04.02.2020	20.11.2021

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			C.S. (COMM)-21/2021	M/S FASHION WEAR VS. M/S MANIK CREATIONS R.G	NEELAM MALIK	05.02.2021	29.11.2021
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) 225/20	S K KATIYAR VS TENON FACILITY MANAGEMENT	MR. VINAY SHANKAR DUBEY	30.08.2018	29.11.2021
			CS(COMM) 226/20	M/S TENON FACILITY MANAGEMEN T INDIA PVT LTD	VAIBHAV CHAUDHARY	14.09.2018	29.11.2021
			cs(COMM) 301/20	OP SONS VS TILAK RAJ	RAMA SHARMA	26.02.2020	18.11.2021
			CS(COMM) 40/21	CAPITAL CAR PVT. LTD VS ELEGANT CARS PVT. LTD	MANISH SHARMA	23.01.2021	17.11.2021
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				

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22	SH. HARISH DUDANI, (COMMERCIAL)	SOUTH WEST	CS COMM. 111/2019	AMIT MITTAL VS SUBHASH CHANDER	M.P. CHOUDHARY	15.07.2021	10.11.2021
			CS COMM. 157/2019	CORPORATION BANK VS NARESH	S.K. VASHIST	26.09.2019	15.11.2021
			CS COMM. 50/2018	SATISH SHARMA VS ARYA ENTERPRISES	RAKESH KUMAR	07.12.2018	25.11.2021
			CS COMM. 160/2019	RAKESH GUPTA VS M/S MANDHAR MARKETING	S.O.P. GUPTA	26.09.2019	25.11.2021
			CS COMM. 6/2018	STATE BANK OF INDIA VS DHAULAT RAM	A.K. ROUT	18.10.2018	26.11.2021
			CS COMM. 156/2020	BANK OF MAHARASHTRA VS M/S GARG ENTERPRISES	S.B. SINGH	03.11.2020	30.11.2020